

FIR No. 0255/2020

PS: Kalyan Puri

U/s: 363 IPC

03.07.2020

This is an application for calling status report  
Ld. PO is on Maternity Leave  
Present: Sh. Krishna Murari, Ld. APP for the State.  
None.

Status report received. Perused.

Renotify for arguments on the reply on 05.07.2020.

PREETI  
AGARWALA

Digitally signed  
by PREETI  
AGARWALA  
Location: 1-37  
Date:  
2020.07.03  
16:47:57  
+0530

(Preeti Agarwala)  
Duty MM(East)/KKD Courts/Delhi  
03.07.2020

IN THE COURT OF SH. \_\_\_\_\_, DUTY, MM  
DSITT, EAST, KKD COURTS, DELHI  
In the matter of:-

State Vs

LOCHAN ETC.

FIR No.0255/2020

U/s 363 IPC

P.S.: KALYAN PURI

Pr. Nae

1-1a Report to Sargent from IO/SHO

Concern.

1st report on  
18/06/20.

APPLICATION FOR CALLING THE STATUS REPORT &  
RECOVER THE VICTIM NAMEDLY KOMAL AGED ABOUT-14  
YEARS FROM THE CONCERNED IO/SHO/DCP AND THE SAID  
APPLICATION MOVED ON BEHALF OF APPLICANT NAMEDLY  
SMT. MERA SINGH W/O- SH RAJ SINGH, R/O- H.NO.F-  
24, KHICHIRPUR, DELHI

LMM (g) KKD

MOST RESPECTFULLY SHOWETH:-

18/06/20.

1. That the applicant is the mother of the  
victim in relation and her above named  
daughter were Kidnapped on dated 12.06.2020  
at about 03:00 By the above named accused  
and there brother namely Rajkumar & Hakim.  
Regarding this the applicant visited several  
time to the concerned police officials of  
concerned P.S, but police not lodge the FIR  
or not taken any complaint against the above  
named accused person.

18/06/2020

Pr. Nae

Report not received  
Some be called

22-06-2020

DMU (B)  
18/06/2020

2-06-2020

1st. (G) KKD  
accused.

On request. put ya

29-06-2020

DMU (B)  
22/06/2020

22/06/2020

Pr. Sh. Pawan Adv. Poochi.  
of Sh. Rajesh Kumar, MNCI. No. A  
At request put up for 3/07/20

DMU (B)

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